

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
B E F O R E T H E R E G I S T R A R S.G. SHAH

TRANSFER PETITION (CIVIL.) NO(s). 1117 OF 2006

DIRECTOR GENERAL OF FOREIGN TRADE & ANR.

Petitioner(s)

VERSUS

M/S. ABHISHEK INDUSTRIES LTD. & ORS.

Respondent(s)

(With appln(s) for stay and office report)

Date: 11/07/2007 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Annam D.N. Rao, Adv.
Mr. Neelam Jain, Adv.
Mr. A.D.N. Rao, Adv.

For Respondent(s)

M/S Suresh A. Shroff & Co., Adv.
Mr. Manu Nair, Adv.

UPON hearing counsel the Court made the following
O R D E R

Call for the report from the concerned Court.
service in addition is allowed.

Dasti

List the matter on 31st July, 2007.

Served respondent may file counter affidavit till then.

(S.G.SHAH)
Registrar